	SCHEDULE
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FORMAT FOR STATISTICAL DATA FOR THE MONTH OCTOBER 2020

(SEE RULE 3)

			(one notes of			
	NAME OF COURT	NO. OF PENDING (ON THE 1" DAY OF MONTH)	NO. OF NEW CASES INSTITUTED DURING THE MONTH	NO. OF CASES DISPOSED DURING THE MONTH	TOTAL CASES PENDING IN THE COURT (ON THE LAST DAY OF THE MONTH	AVERAGE NO. OF DAYS TAKEN TO DECIDE THE CASE
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	1239	92	10	1321	00

न्यायाधीश

				MONTH OCTOB			
			by the second	FORM 2			
	LIS	T OF CASES	IN WHICH E-PA	YMENTS OF COU	RT FEES WAS MA	ADE DURING THE N	MONTH
S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6 .	7	8
1	COMMERCIAL COURT AJMER	AJMER	NIL	NIL	NIL	NIL	NIL
							ज्यायाधीश जागिज्यिक न्यायालय, अजमेर

				MONTH OCTOB	ER 2020		
				FORM 3			
	LIST OF C	CASES IN WHI	CH ELECTRON	IC SERVICE OF PRO	OCESS HAS TAK	EN PLACE DURING	THE MONTH
S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	AJMER	NIL	NIL	NIL	NIL	NIL

न्यायाधीरा क्रिकियक त्यायालय अजल

MONTH OCTOBER 2020 LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH FORM-4 CASE COURN (NO. CASE TYPE COURT NAME COURT NO. COURT DISTRICT OF CASES RANDOMLY ALLOCATED 7 5 3 4 NIL. NIL NIL NIL NIL COMMERCIAL

S.NO.

COURT AJMER

THE PERSON NAMED IN T

			7.50 m	MONTH OCTOR	BER 2020		
				FORM 5	5		
	LIS	T OF CASES	IN WHICH CASE	E MANAGEMENT I	HEARING WAS H	ELD DURING THE M	ONTH
S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF CASE MANAGEMENT HEARING
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	AJMER	153/2018	SBI/ ASHOK	MANISH MATHUR	18-08-2018	13-10-2020

न्यायाचीरा वाणिज्यिक न्यायालय जिमेर

COMMERCIAL COURT AJMER MONTH OCTOBER 2020 FORM 6

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF SEPTEMBER 2020

S N O.	COURT	DISTRICT	CASE NO.	PETITIONER V/S RESPONDENT	ADVOCATE	DATE OF REGISTRATION	WHETHER URGENT RELIEF WAS SOUGHT AND PRE INSTITUTION MEDIATION DID NOT TAKE PLACE YES/NO	DATE OF DECISION	DAYS FOR DISPOSAL	NATURE OF DISPOSAL (CONTESTED/ SETTLED)	DATE OF EXECUTIO N OF DECREE	NO. OF DAYS FOR EXECUTION OF DECREE FROM DATE OF DECISION	ACT SECTION
1	2	3	4	5	6	7	8	9	10	11	12	13	14
	COMMERCIAL COURT AJMER	AJMER	144/2018	ICICI/ MAHIPAL	AVTAR SINGH UPPAL	10-01-2017	NO	23-10-2017	1408	CONTESTED	-	-	-

<u>क</u> न

	SUMMARY	OF COMMERCIA	FORM -7 AL CASES DURING TH	E MONTH SEPTEM	MBER 2020	
			OCTOBER- 2020	TOTAL NO. OF	TOTAL NO. OF	TOTAL NO.
S.NO.	COURT	DISTRICT	NO. OF PENDING (ON THE 1 st DAY OF MONTH)	CASES INSTITUTED DURING THE MONTH	CASES DISPOSED DURING THE MONTH	CASES PENDING AT THE END OF THE MONTH
		3	4	5	6	7
1	2 COMMERCIAL COURT AJMER	AJMER	1239	92	10	1321

न्यायादीश वालेज्यिक सायालय अजल

			SEE RULE 10(2)		TO DUDING THE MO	NTH
	LIST OF CASES RECEIV	ED FOR PRE-INSTIT	TUTION MEDIATION	N AND SETTLEMEN	T DURING THE MO	
			OCTOBER- 2020			NO OF
S.NO.	NAME OF MEDIATION CENTRE (FOR EXAMPLE DLSA OR MAIN MEDIATION CENTRE MUMBAI)	PENDING ON 1st DAY RECEIVED DURING		TOTAL NO. OF CASES SETTELED DURING THE MONTH	TOTAL NO. OF NON STARTER CASES DURING THE MONTH	APPLICATIONS PENDING AT THE END OF THE MONT
		ON THE MONTH	A	5	6	7
1	2	3		VIII	NIL	NIL
1	NIL	NIL	NIL	NIL	TAIL	

न्यायाचीरा

Month - OCTOBER 2020

	Format for Statistical data [See Rule 3(1)]										
S.No.	Name of Court	No. of cases (on the 1st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case					
1	2	3	4	5	4						
1	COMMERCIAL COURT	1348	67	1397	18	0					

व्याधाधीश वाणिज्यिक न्यायालय जोधपुर Sheet2

						A SPECIAL PROPERTY OF THE PARTY			And the second second
13			CO	MMERCIAL COURT JODHPU	R METRO, JO	DHPUR			
*				Month OCTOBER	2020				
				Form 1 List of cases e-filed during	the month				
r. 0.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registratio n	Date of e- filing
	2	3	4	5	6	7	8	9	10
	Commercial Court	Jodhpur		<u> </u>	NIL				

1

Sheet3

्यादीत्थाश त्राणिज्यिक न्यायालय जोधपुर

/	COM	MERCIAL COU	RT JODHPU	R METRO, JO	DHPUR	119000	
1		MON	ГН ОСТОВЕ	R 2020			Project Committee Co
	List of c	ases in which e-Payn	Form 2 nent of Court fees	s was made during	the month		
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
No. 1	2	3	4	5	6	7	8
1	Commercial court	Jodhpur			NIL		

1		COMME	RCIAL COUR MONTI	T JODHPUR METRO H OCTOBER 2020	O, JODHPUR		
		List of cases in v		FORM 3 rvice of Process has taken p	loo de de		
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	2	3	4	5	6	7	8
1	Commercial Court	Jodhpur			NIL		

काणिज्यिक न्यायालय जोधपुर

Sheet5

MONTH - OCTOBER 2020

Form 4 List of total no. of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	2	3	4	5	6	7
1	Commercial Court	Jodhpur	Commercial court Jodhpur	-	-	

न्यासाशीश वाणिज्यिक न्यासालय जोधपुर

MONTH - OCTOBER 2020

Form 5 List of cases in which Case Management Hearing was held during the month

Sr.	Court	District	Case No.	amagement Hearing was held during the month					
No.	Court	District		Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management		
1	2	3	4	5			Hearing		
1	Commercial court	Jodhpur			0		8		
		- Country -		-			Salar Salar - Albandar		

व्यासाधीश वाणिज्यिक न्यायालय जोधपुर

MONTH SEPTEMBER 2020

Form 6

目 (1)				C	ontestea con	imercial case	es disposed di	iring the mo	nth				各地區的原理
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	execution of decree	THE RESIDENCE OF STREET	
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Commercial	Jodhpur	-		-	1.7		-	-	-	-	- 300	-

वाणिज्यिक न्यायालय जोधपुर

Month OCTOBER 2020

Form 7

Summary of Commercial	Cases during the month
-----------------------	------------------------

			District	Summary of Commercial Ca			
	Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
T	1	2	3	4	5	6	7
	1	Commercial Court	Jodhpur	1348	67	18	1397

न्याधाजीश वाणिज्यिक न्यायालय जोधपुर Sheet9

1		COMMERCIA	L COURT JODHPUR	METRO, JODHPU	IR .							
A STATE OF THE PARTY OF THE PAR	MONTH OCTOBER2020											
	List of cases received for Pre-Institution Mediation and Settlement during the month											
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of casessettled duringthe month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month						
1	2	3	4	5	6	7						
1				-								

क्याराष्ट्रीश गणिज्यिक न्यायालय जोधपुर

S-1 Form-1

Court Name COMMERCIAL COURT KOTA

Month OCTOBER/2020

Format for Statistical data [See Rule 3(1)]

S.No.	Name of Court	No. of cases (on the 1st day of month of)	cases instituted (during the	pending in the court (on the last day of the month	(during the month as per	to decide the case
1	2	3 ,	4	5	6	(7)
1	COMMERCIAL COURT KOTA	992	7	997	2	N/A

Page 1



Court Name COMMERCIAL COURT KOTA Month OCTOBER/2020

Form 1 List of cases e-filed during the month

		T	List of cases	e-filed during	the month				
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
	CIAL COURT OTA	КОТА	NIL	NIL	NIL	NIL	NIL	MIL	NIL

3.11.70

Court Name COMMERCIAL COURT KOTA Month OCTOBER/2020

Form 2 List of cases in which e-Payment of Court fees was made during the month Petitioner Name Vs Date of e-Sr. Respondent Date of payment of No. Court District Case No. Name Advocate Registration Court Fees -1 -2 -3 -4 -5 -6 -7 -8 **COMMERCIAL KOTA** NIL NIL NIL NIL NIL **COURT KOTA**

03.11.20

S-2 Form-3

Court Name COMMERCIAL COURT KOTA Month OCTOBER/2020

Form 3List of cases in which Electronic Service of Process has taken place during the month Petitioner Date of Name Vs. Electronic Respondent Date of Service of Sr. Case No. Name Advocate Registration District **Process** Court No. -6 -7 8--5 -4 -3 -2 -1 COMMERCIAL NIL $MI\Gamma$ NIL NIL NIL **KOTA COURT KOTA**

311.20

S-2 Form-4

Court Name COMMERCIAL COURT KOTA Month OCTOBER/2020

	Form 4 List of total no. of cases randomly allocated during the month												
Sr. No.	Court	District			~	Case Count (No. of cases randomly allocated)							
-1	-2	-3	-4	-5	-6	\ -7							
1	COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL							
2		5											

23.11.70

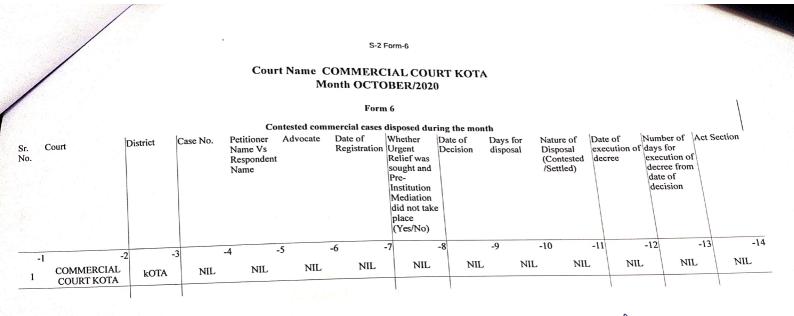
Page 1

Court Name COMMERCIAL COURT KOTA Month OCTOBER/2020

	List of cases i	n which Case	Forr e Managemer	n 5 1t Hearing w	as held during	7 41.	
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate [ate of	Date of case management Hearing
-1	-2	-3	-4	-5	5 -6		-7
1	COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL	NIL

63.11.20

Page 1



Page 1

S-2 Form-7

Court Name COMMERCIAL COURT KOTA Month OCTOBER 2020

Form 7

Sr. No.	Summa Court		Total Total number of cases pending on the 1st day of the mont	number of cases instituted during the	Total number of cases disposed	cases d pend the the	
-1	-2	-3	3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	kOTA	992	7		2	997

Page 1

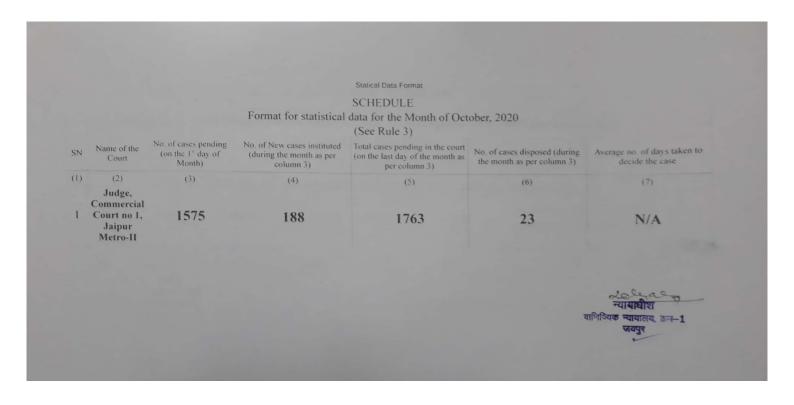
Med Form-6(1)

Court Name COMMERCIAL COURT KOTA Month OCTOBER/2020

Sr. No.		Pre-Institution Total number of applications pending on	number of applications received during the	and Settlement	number of number	imber of oplications
1	COMMERCIAL COURT KOTA	NIL	NIL	-4 NIL	-5 -6 NIL	

Page 1

3:11:20



Randomly Allocated case

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month October-2020

Form-4

List of total no. of cases randomly allocated during the month

S. N0.	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro- II				Nil	

न्या**याधी**श वाणिष्यि**क न्याया**लय, क्रम-1 जयपुर Case managemen hearing

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month October-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur Metro-				Nil		

न्यायाधीश

याणिव्यिक न्यायालय, क्रम-1

जयपुर

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month October-2020

Form-6

Contested Commercial Cases disposed during the month

S	N Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes No		Days for Disposal	Nature of Disposal (Contested/Set tled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1	1) (2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
	Judge, Commercia Court no I. Jaipur Metro-II	Jaipui	235/2020 (244/2020)	Alok Sharma V/s Hinduja Leyland Finance Ltd. & other	Sh. Basant Bahar Sh. Murad Baig	17-07-2020	Nil	07-10-2020	83	Contested	Nil	Nil	Sec. 37 Arb. Act
2	Judge, Commercia Court no 1, Jaipur Metro-II	Jaipui	142/2020 (144/2020)	Rajeev Pabuwal and other V/s Arun Pabuwal and other	Sh. Madhusudan Singh Rajpurohit Sh. Sandeep Pathak	08-02-2020	Nil	13-10-2020	249	Contested	Nil	Nil	Sec. 29A (4) (5) Arb. Act
3	Judge, Commercia Court no 1. Jaipur Metro-II	Jaipui	341/2020 (344/2020)	M/s Indian Ceramic House V/s Bharat Potteries Ltd.	Sh. Omprakash Saini Sh. Padam Khetan	24-09-2020	Nil	14-10-2020	21	Contested	Nil	Nil	Sec. 9 Arb. Act
4	Judge, Commercia Court no I, Jaipur Metro-II	Jaipui	238/2020 (245/2020)	The Institute of Chartered Accountants of India V/s M/s Harinarayan Khanlelwal & ors.	Sh. Ankit Sareen Sh. Shailesh Prakash Sharma	17-07-2020	Nil	16-10-2020	92	Contested	Nil	Nil	Sec. 14 Arb. Act
5	Judge, Commercia Court no 1, Jaipur Metro-II	Jaipui	364/2020 (359/2020)	The Institute of Chartered Accountants of India V/s M/s Harinarayan Khanlelwal & ors.	Sh. Ankit Sareen Sh. Shailesh Prakash Sharma	13-10-2020	Nil	16-10-2020	4	Contested	Nil	Nil	Sec. 9 Arb. Act
6	Judge, Commercia Court no 1, Jaipur Metro-II	Jaipui	367/2020 (369/2020)	M/s Harinarayan Khanlelwal V/s The Institute of Chartered Accountants of India	Sh. Shailesh Prakash Sharma Sh. Ankit Sareen	16-10-2020	Nil	16-10-2020	1	Contested	Nil	Nil	Sec. 9 Arb. Act
7	Judge, Commercia Court no I, Jaipur Metro-II	Jaipui	350/2020 (352/2020)	M/s Jakhar Indian Oil Filling Station V/s IOCL	Sh. O.P. Pareek Sh. Sandeep Pathak	08-10-2020	Nil	22-10-2020	15	Contested	Nil	Nil	Sec. 9 Arb. Act

न्यायाधीरा वाणिज्यिक न्यायालय, क्रम-1 जयपुर Summary of commercial cases

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month October-2020

Form-7

Summary of Commercial Cases during the month

SN	Court	District	Total no. of cases pending on the 1st day of the month	Total no. of cases instituted during the month	Total number of	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro- II	Jaipur Metro-II	1575	188	23	1740

न्यायाधीश वाणिज्यिक न्यायालय, क्रम-1 जयपुर pre institution mediation

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month October-2020

[See rule 10 (2)]

List of cases received for Pre-Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non- starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1				Nil		

न्यायाधीश वाणिज्यिक न्यायालय, क्रम-1 जयपुर Electronic process list

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month October-2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

						P me monu	
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur Metro- 11	Jaipur	Nil	Nil	Nil	Nil	Nil

न्या**याधीश**

वाणिियक न्यायालय, क्रम-1

जयपुर

e-court fees

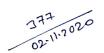
Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month October-2020

Form-2

				List of cases in which e-Payment of Court fees was	made during the month		
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial	Jaipur	349/2020	SBI vs. Shree Gwaliya Bricks Company	Sh. Mahendra Kumar Sharma	13-10-2020	09-10-2020
2	Court no 1.	Jaipur	351/2020	M/s Riyadh Plastic Industries vs. M/s Danta Electic	Sh. Ashok Kumar	15-10-2020	13-10-2020
3	Jaipur Metro-	Jaipur	352/2020	SBI vs. Arun Sanitations	Sh. Sushil Pujari	15-10-2020	14-10-2020
1 4	4	Jaipur	353/2020	PNB vs. Anand Soaps	Sh. Sandeep Kumar Meena	16-10-2020	24-09-2020
	5	Jaipur	354/2020	PNB vs. Balaji Enterprises	Sh. Sandeep Kumar Meena	16-10-2020	24-09-2020
	6	Jaipur	355/2020	PNB vs. Dhanesha Trade Link	Sh. Sandeep Kumar Meena	16-10-2020	24-09-2020
	7	Jaipur	356/2020	PNB vs. Siddhi Vinayak Trading Company	Sh. Sandeep Kumar Meena	16-10-2020	24-09-2020
	8	Jaipur	357/2020	IDBI Bank vs. M/s Avika General Store	Sh. Banshidhar Badaya	19-10-2020	15-10-2020
	9	Jaipur	371/2020	M/s Amar Construction Co. vs. Union of India	Sh. Alok Sharma	20-10-2020	19-10-2020
	10	Jaipur	358/2020	M/s Mittal Oil Mills vs. M/s Kundan Edible Oil	Sh. Chaju Ram Sharma	21-10-2020	12-10-2020
	11	Jaipur	1789/2020	Raj. State Oil Seed Corp. vs. M/s LMJ International	Sh. Rishiraj Maheshwari	21-10-2020	19-10-2020
	12	Jaipur	375/2020	Shri Khatushyam Coloniser vs. Rajveer Real Estate	Sh. Sandeep Pathak	27-10-2020	27-10-2020
	13	Jaipur	378/2020	M/s Suntech Industries vs. Raj. Electonics & Instruments	Sh. Dinesh Kumar Mishra	28-10-2020	28-10-2020

न्यासाधीश वाणिज्यिक न्यायालय, क्रम-1 जयपुर



Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month October, 2020

	Format for Statistical data [See Rule 3(1)]										
S.No.		No. of cases (on the 1st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case					
-1	-2	-3	-4	-5	-6	-7					
1	C.C. 2,	786	0	786	0	N/A					

Judge Commercial Court No. 2 Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month October, 2020

	Form 1 List of cases e-filed during the month										
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing		
-1 1	-2 C.C.2	-3 Jaipur Metro II,	-4	-5	-6	-7	-8	-9	-10		
		Jaipur				Nil					

Judge
Commercial Court No. 2
Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month October, 2020

Form 2

List of cases in which e-Payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil

Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month October, 2020

Form 3 I	Form 3 List of cases in which Electronic Service of Process has taken place during the month										
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process				
-1	-2	-3	-4	-5	-6	-7	-8				
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil				

Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month October, 2020

	Form 4 List of total no. of cases randomly allocated during the month										
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)					
-1	-2	-3	-4	- 5	-6	- 7					
1	C.C. 2	Jaipur Metro II, Jaipur	- Nil	Nil	Nil	Nil					

Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month October, 2020

Form 5

	List of Cas	es in which C	Jase Manage	ment Hearın	g was held d	uring the mon	ith
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, jaipur	Nil	Nil	Nil	Nil	Nil

Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month October, 2020

Form 6
Contested commercial cases disposed during the month

	Contested confinercial cases disposed during the month.												
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/ No)		Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	days for execution of decree from date of decision	
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month October, 2020

Form 7

Summary of Commercial Cases during the month

_			Summary of	Commerciai Ca			
	Sr.	Court	District	Total number of	Total number of	Total number of	Total number of
	No.			cases pending	cases instituted	cases disposed	
1				on the 1st day of	during the	during the	the end of the
1				the month	month	month	month
1							
	-1	-2	-3	-4	- 5	-6	-7
Γ	1	C.C. 2,	Jaipur Metro II,	786	0	0	786
1		,	1				
				-			

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month October, 2020

List	List of cases received for Pre-Institution Mediation and Settlement during the month									
Sr.	Name of Mediation	Total number of	Total number of applications	Total number of	Total number of	Total number of				
No.	Centre [For example, DLSA or Main Mediation Centre	applications pending on the 1st day of the month	received during the month	casessettled duringthe	cases during the month	applications pending at the end of the month				
-1	-2	-3	-4	-5	-6	-7				
1			Nil							

Statical Data Format

			Format for statistical	data for the Month of Octo	ober, 2020	
				(See Rule 3)		
SN	Name of the Court	No. of cases pending (on the 1st day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
I	Commercial Court no 3, Jaipur Metro-II	648	0	648	0	N/A

SCHEDULE

e-court fees

Commercial Court No 3, Jaipur Metro-II

Month October-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN (1)	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- H	Nil	Nil	Nil	Nil	Nil	Nil

Suage Commercial Court ho. 3 Jaipur Electronic process list

Commercial Court No 3, Jaipur Metro-II

Month October 2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

	List o	i cases ii	1 Williett Ele	· · · · · · · · · · · · · · · · · · ·			Date of e-Payment of
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate (6)	Date of Registration (7)	Court Fees (8)
(1)	(2)	(3)	(4)	(5)	(0)		
1	Commercial Court no 3, Jaipur Metro- 11	Nil	Nil	Nil	Nil	Nil	Nil

Randomly Allocated case

Commercial Court No 3, Jaipur Metro-II

Month October-2020

Form-4

List of total no. of cases randomly allocated during the month

SN (1)	Court (2)	District (3)	Court Name (4)	Court No.	Case type (6)	Case Count (No. of cases randomly allocated) (7)
1	Commercial Court no3, Jaipur Metro- H				Nil	

Commercial Court No 3, Jaipur Metro-H

Month October-2020

Form-5

	Listafo	was in wh	sich Case M	lanagement Hear	ing was held	during the me	onth
SN	Court		Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- II				Nil		

Judge
Commercial Court its. 3
Jaipur

Contested case list

Commercial Court No 3, Jaipur Metro-II

Month October-2020

Form-6

Contested Commercial Cases disposed during the month of September, 2020

							of which death the		or ochieri	the same of the same of			
SN	Court	District	Case No.	Petitioner V/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ Settled)	Date of	No. of days for execution of decree from date of	Act Section
(1)	(2) Commercial	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	decision (13)	(14)
1	Court no 3, Jaipur Metro-H	Jaipur Metro	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Signature)

Singe

Commercial Court 11

Jainer

Commercial Court No 3, Jaipur Metro-II

Month October 2020

Form-7

Summary of Commercial Cases during the month

SN (1)	Court (2) Commercial	District	Fotal no of cases pending on the 1st day of the month (4)	total no. of cases instituted during the month (5)	Total number of	fotal number of cases pending at the end of the month (7)
1	Court no 3, Jaipur Metro- II	Jaipur Metro-P	648	0	0	648

Judge Commercial Court (%), 3 Jaipur

Commercial Court No 3, Jaipur Metro-H

Month October 2020

[Sec rule 10 (2)]

	Vame of Mediation	received for Pre	-Institution	Mediation and	! Settlement du	iring the month
SN	Centre († or example, 14 N Cor Main Mechation Centre Mumbar)	applications pending on the	applications received during	total no. of cases settled	total no. of non-	Fotal no. of applications pending at the end of the
613	(2)	month	the month	during the month	during the month	month
- 1		(3)	(4)	(5)	(6)	(7)
		,	A THE PER PER COS SER. WERE COS COS COS. SER. SER. SER. COS. COS.	Nil	10 to 50 50 50 50 60 50	

Judge
Conintercial Court No. 3

Jaipur

Court Name - Commercial Court no. 4, Jaipur Month - October, 2020 Format for Statistical data [See Rule 3(1)] S.No. Name of No. of cases No. of new Total cases No. of cases Days taken Court (on the 1st pending in disposed to decide the cases day of instituted the court (on (during the (during the case month of) month as per of the month | column 3) column 3) as per column 3) -2 -3 -5 (7) -1 -4 -6 Commercial Court no. 4, 824 824 0 0 Jaipur

S-1 Form-1



		Co		- Commerc			ipur	to pro-	
				Month- Oc	tober, 202	0			
			List o	For of cases e-filed		month			
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	Commercial Court no. 4,	Jaipur				Nil			

ाह्मीश नायालय, क्रम-4 जयपुर

	Cou	urt Name-	Commerc	cial Court	no. 4, Jaip	ur	
		N	Aonth- Oc	tober, 202	0		
	List of cases	in which e-P		m 2 Court fees was	made durir	ng the month	
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name		Date of Registration	
-1	-2	-3	-4	-5	-6	-7	-8
1	Commercial Court no. 4,	Jaipur	-	-	-	-	-

	Co	urt Name	- Commer	cial Court	no. 4, Jaij	pur	
		l	Month- O	ctober, 202	0		
Form	3List of cases in	n which Elec	ctronic Servi	ce of Process	has taken pl	ace during th	e month
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	Commercial Court no. 4, Jaipur	Jaipur	_	-	_	-	-



	Court Na	me- Com	mercial C	Court no. 4,	Jaipur	
		Month	 October 	r, 2020		
	List of total n	o. of cases r	Form 4 andomly al	located durin	g the month	
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated
-1	-2	-3	-4	-5	-6	-7
1	Commercial Court no. 4, Jaipur	Jaipur		·	\ \il	

न्यायाधीश वाणिव्यिक न्यायाधी, क्रम् 4 जवपुर

S-2 Form-5

	Co	urt Name	- Commer	cial Court	no. 4, Jaij	our	
		N	Month- Oc	tober, 202	20		
	List of cases	in which Cas		m 5 ent Hearing v	was held dur	ing the mont	h
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-
1	Commercial Court no. 4, Jainur	Jaipur	-	-	-	-	-

ज्यायाधीश चाशिज्यिक न्यायावय, क्रम-4 जवपुर

S-2 Form-6

				C	ourt Name	e- Comme	rcial Cour	t no. 4, J	aipur				
						Month – O	ctober, 20	20					
						Fo	rm 6						
				C	Contested cor	nmercial case	es disposed d	uring the i	month				
Gr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether	Date of Decision		Disposal	Date of execution of decree		Act Section
-	1 -2	-3	-4	-5	-6	-7	-{	-:	9 -10	-1	1 -1	2 -1	.3
1	Commercial Court no. 4, jaipur		-	-	-	-	-	-	-	-	-	-	-



S-2 Form-7

	C	ourt Na	ame- Con	nmercial C	ourt no. 4,	Jaipur	
			Month	ı – October	, 2020	•	
				Form 7			
		Summa	ary of Com	mercial Cases	during the r	nonth	
Sr. No.	Cour	t]	Dis trict	Total number of cases pending on the 1st day of the month	cases instituted during the	number of cases disposed during the	Total number of cases pending at the end of the month
	-1	-2		-3	4 -5	-6	-
		nmercial rt no. 4,	Jaipur	824	0	0	824

बाजिकक जयाता, कन 4 जयपुर

Med Form-6(1)

	Court N	ame- Com	mercial C	ourt no. 4,	Jaipur	
			– Octobei			
List	of cases received	for Pre-Institu	ution Mediati	on and Settler	nent during th	ne month
Sr. No.		Total number of applications pending on the 1st day of the mont	Total number of applications received during the	Total number of	Total n umber of	Total number of applications
1	Centre Mumbai]	-2	-3	-4	-5 -	- 6

चा निवक न्यायालय क्रम्-व चा निवक न्यायालय क्रम्-व

Med Form-6(2)

					Co	urt Name-	Commer	cial Cour	t no. 4, Jai	pur					
S.	N C.1					M	onth – O	ctober, 20	20						
No		application received by Authority			Nature of O	Nature of Opposite Party		No. of applications slab- wise as per Schedule-II				No. of application disposed off as per Rule 3(4) and 3(6)	mediation s ar	No. of application where no settlement arrived at as per Rule 7(1)(ix)	where parties
1				d Corporate	Individual	Corporate	I	II	III	IV	V				7(1)(vi
-1	-2	-3	-4	-5	-6 -7 -8					-9	-10	-11	-12		
1	-	-	-	-	-	-	-	-	_	_	_	-	-	-	-12

बाणिविसक गावाताः १४, -४ जयपुर

Statical Data Format

COMMERCIAL COURT, UDAIPUR (RAJ.)

SCHEDULE

Format for statistical data for the Month of Oct. 2020

(See Rule 3)

SN	Name of the Court	No. of cases pending (on the 1 st day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court Udaipur	819	32	846	5	Approximately 76 Days

Judge

Commercial Court,

Udaipur

e-court fees

Commercial Court, Udaipur

Month Oct.-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court Udaipur	Nil	Nil	Nil	Nil	Nil	Nil

Judge Commercial Court,

Udaipur

Commercial Court, Udaipur

Month Oct. 2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court, Udaipur	Udaipur	Case No12/2020 CM-38	M/s Barman Associates Versus My Prifard Transformation	Rajiv Pamecha	09.09.2020 (Mail Date 1-10-2020)	-

Judge

Commercial Court,

\(\) Udaipur

Randomly Allocated case

Commercial Court, Udaipur

Month Oct.-2020

Form-4

List of total no. of cases randomly allocated during the month										
SN	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)				
(1)	(2)	(3)	(4)	(5)	(6)	(7)				
1	Commercial Court , Udaipur	Udaipur	Commercial Court	-	:-	-				

Commercial Court

Udaipur

Case managemen hearing

Commercial Court, Udaipur

Month Oct.-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court, Udaipur	Udaipur	205/2018 CO, CIS No 208/2018 Civil Suit	S.K.Construction Vs Rajasthan State Etc.	Shri Tarun Shrimal Vs Shri Kapil Todawat	27.09.2018	12.10.2020
2	Commercial Court, Udaipur	Udaipur	158/2018 CO, CIS No 162/2018 Civil Suit	The Oriental Insurance Vs M/s Global International	Shri Shyam Sunder Sharma Vs Shri Ashish Dovdiya	29.05.2014	13.10.2020
3	Commercial Court, Udaipur	Udaipur	159/2018 CO, CIS No 163/2018 Civil Suit	The Oriental Insurance Vs M/s Global International	Shri Shyam Sunder Sharma Vs Shri Ashish Dovdiya	18.03.2016	13.10.2020
4	Commercial Court, Udaipur	Udaipur	70/2018 CO, CIS No 35/2018 Civil Suit	Rose Marble Vs Nishant Panwar	Shri Shanti Lal Chaplot Vs Shri R.S.Rao	12.07.2017	16.10.2020
5	Commercial Court, Udaipur	Udaipur	172/2018 CO, CIS No 175/2018 Civil Suit	ICICI Bank Vs Mursleen Etc.	Shri Hemant Joshi Vs Shri Arun Jain	30.03.2016	19.10.2020
6	Commercial Court, Udaipur	Udaipur	50/2019 CO, CIS No 50/2019 Civil Suit	Bharat aircon Vs Mewad Hospital P.L.	Shri Pushpendra Paliwal Vs Shri Kishan Singh Rathore	18.07.2019	22.10.2020
7	Commercial Court, Udaipur	Udaipur	139/2018 CO, CIS No 147/2018 Civil Suit	Pande Minrals P.L. Vs Varj Siremix	Shri Sanjay Soni Vs Shri Manish Mogra	12.09.2017	27.10.2020

Case managemen hearing

8	Commercial Court, Udaipur	Udaipur	98/2018 CO, CIS No 51/2018 Civil Suit	M/s Vijay Laxmi Vs Choudhari & Company	Shri Ratan Singh Rao Vs Shri Sunil Somani	11.04.2017	27.10.2020
9	Commercial Court, Udaipur	Udaipur	3/2018 CO, CIS No 3/2019 Civil Suit	M/s Laxmi EngineeringVs M/s Harbhajan Marbals etc.	Shri Satya Narayan Gupta Vs Shri Kalpit Jain	15.12.2012	28.10.2020
10	Commercial Court, Udaipur	Udaipur	6/2019 CO, CIS No 6/2019 Civil Suit	Nand Lal Vs Patwaji Food Product	Shri Ajesh Sethi Vs Shri Kamlesh Chouhan	15.09.2017	28.10.2020
11	Commercial Court, Udaipur	Udaipur	117/2018 CO, CIS No 127/2018 Civil Suit	M/s Khicha Industries Vs Raj.State Mines & Minrals L.	Shri Harsh Kumar Mehta Vs Shri Sanjay Soni	13.09.2012	28.10.2020
12	Commercial Court, Udaipur	Udaipur	38/2020 CO, CIS No 20/2018 Civil Suit		Shri Arun Vyas Vs Shri Sunil Kumar Lodha	26.10.2015	29.10.2020

Judge Commercial Court,

Udaipu

Contested case list

Commercial Court Udaipur

Month Oct.-2020

Form-6

Contested Commercial Cases disposed during the month of Oct. 2020

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate		Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No		Days for Disposal	Nature of Disposal (Contested/Sett led)	n of	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)

Nil

Commercial Court

Udaipur

Page 1

Summary of commercial cases

Commercial Court Udaipur

Month Oct.-2020

Form-7

	Summary of Commercial Cases during the month											
SN	Court	District	Total no. of cases pending on the 1 st day of the month Total no. of cases instituted during the month		Total number of cases disposed during the month	Total number of cases pending at the end of the month						
(1)	(2) (3)		(2) (3) (4)		(6)	(7)						
1	Commercial Court, Udaipur	Udaipur	819	32	5	846						

Jédge Commercial Court, Udaipur

pre institution mediation

Commercial Court Udaipur

Month Oct.-2020 [See rule 10 (2)]

	List of cases i	received for Pre -I	nstitution Mediation	and Settlement	during the month	
SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	ADR Centre, Udaipur	40	1	13	13	28

नोट :- इस न्यायालय से संबंधित Pre- Institution Mediation and Settlement की प्रक्रिया ADR Centre, Udaipur के माध्यम से करवाई जाती है। इस न्यायालय से संबंधित मीडिएशन प्रकरणों की सूचना उक्तानुसार ADR Centre, Udaipur द्वारा दी गई है।

> Judge Commercial Court Udaipur